

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2276/2025

PRAMOD YADAV

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA NO.172326/2026- FOR GRANT OF BAIL (Mentioned)

Date : 02-06-2026 This appln. was Mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SHEEL NAGU
HON'BLE MRS. JUSTICE V. MOHANA
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Manoj K. Mishra, AOR (Mentioned by)
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Amulya Dev Mishra, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR

Mr. Satendra Tripathi, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO.172326/2026

As prayed, list on 09.06.2026.

(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR